

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA
O.A. NO. 102/2022/EZ

MR. MIRJUM KARBA
VS
UNION OF INDIA & ORS

**Affidavit on behalf of Respondent No. 6 (ARUNACHAL PRADESH
STATE POLLUTION CONTROL BOARD).**

1. I, Smt. Koj Rinya, IFS, daughter Shri Koj Tajang aged about 43 years working as Member Secretary, Arunachal Pradesh State Pollution Control Board, and am duly authorized by competent authority to make this reply on behalf of the Respondent No-6, Arunachal Pradesh State Pollution Control Board, and here by solemnly state and affirm as follows :
2. That, I have gone through relevant files and records and competent to swear the present affidavit.
3. That the present Application No.102/2022/EZ has been filed by the applicant against the Respondent parties including the answering Respondent on the point that Siji area is only 4-6 Kilometers from the forest of the Kane wild life sanctuary and building of district head quarter of Lower Siang district at Siji shall have huge ecological impact on the forest of Kane wildlife sanctuary in near future.
4. The paragraphs 1 to 75 is not related to the answering respondent. Hence, no comments.
5. The Arunachal Pradesh State Pollution Control Board shall comply with the orders of Hon'ble NGT as and when directed.

Handwritten signature and date: 25.01.2023
Member Secretary
State Pollution Control Board
Govt. of Arunachal Pradesh
Arunachal Pradesh State Pollution Control Board

Handwritten signature and date: 25/01/23
Executive Magistrate
Itanagar Capital Region
Naharlagun

VERIFICATION

I, the deponent above named, do hereby verified at Naharlagun on this 25th day of January, 2023 that the contents of my reply affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and no material has been concealed therefrom.

Lij 25.01.2023
DEPONENT Member Secretary
State Pollution Control Board
Govt. of Arunachal Pradesh
Member Secretary

Arunachal Pradesh State Pollution Control Board

Sworn in before me:

[Signature]
25/01/23
Executive Magistrate
Itanagar Capital Region
Naharlagun